

के अमल में लाने से क्या परिणाम निकले हैं और वे उन परिणामों के बारे में सरकार को भी बताये ;

(ख) यदि हाँ, तो क्या उन प्रदेशों की एक प्रति सभा-पटल पर रखी जायेगी; और

(ग) यदि नहीं, तो अन्य किस साधन से सरकार इस संबंध में अपने द्वारा की गई कार्यवाही की सफलता का अनुमान लगाना चाहती है ?

रेलवे तथा परिवहन मंत्री (श्री लाल बहादुर शास्त्री) : (क) तथा (ख). इसके बारे में अभी कोई खास हिदायत नहीं दी गयी है। लेकिन रेलों की खास खास घटनाओं और कामों की जो रिपोर्टें जनरल मैनेजर समय-समय पर देते हैं, उन से यह पता चलेगा कि भ्रष्टाचार निरोध जांच समिति (Anti-Corruption Enquiry Committee) की सिफारिशों पर अमल करने का क्या असर हुआ है।

(ग) चौकसी संगठन (Vigilance organisation) को मजबूत करने के लिये रेलवे बोर्ड के दफ्तर में जल्द एक स्पेशल अफसर नियुक्त किया जा रहा है। इस अफसर के आ जाने के बाद इस सम्बन्ध में जरूरी हिदायत जारी की जायेगी।

Training under Colombo Plan

1526. **Shri Rishang Keishing:** Will the Minister of Transport be pleased to state:

(a) whether it is fact that the Central Government asked the State Governments to nominate some officers for training abroad in Transport under the Colombo Plan;

(b) the names of the States from which officers have been selected and sent abroad for training ; and

(c) the names of the countries where the officers are to be trained ?

The Minister of Railways and Transport (Shri Lal Bahadur Shastri): (a) Yes.

(b) It has not been found possible to include any officer for training in Transport in the next training programme for 1957.

(c) Does not arise.

दिल्ली और गोधरा के बीच जनता एक्सप्रेस

१५.२७. श्री अमर सिंह डामर : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पश्चिमी रेलवे के दिल्ली और गोधरा स्टेशनों के बीच जनता एक्सप्रेस रेलगाड़ी फिर से चालू की जायेगी; और

(ख) यदि हाँ, तो दिल्ली, रतलाम और गोधरा पर इस गाड़ी के आने और जाने के समय क्या-क्या होंगे ?

रेलवे तथा परिवहन मंत्री (श्री लाल बहादुर शास्त्री) : (क) १-१०-५६ से दिल्ली और बम्बई सेन्ट्रल के बीच एक जनता एक्सप्रेस गाड़ी चलाने का विचार है।

(ख) इन गाड़ियों के चलने का समय नीचे दिया गया है। इसमें इन के रतलाम और गोधरा पहुंचने और वहां से छूटने का समय भी शामिल है :—

३५ डाऊन	३६ अप
जनता एक्सप्रेस	जनता एक्सप्रेस
११.५० पहुंच दिल्ली छूट १८.३०	
२०.५७ छूट रतलाम पहुंच ७.५८	
२०.३२ पहुंच छूट ८.१३	
१५.१५ छूट गोधरा पहुंच १३.०३	
१५.०६ पहुंच छूट १३.१३	
६.३५ छूट बम्बई सेन्ट्रल पहुंच २२.५५	

Selection of Railway Staff

1528. **Dr. Jaiav-vir:** Will the Minister of Railways be pleased to state:

(a) the modes of selection and minimum requisite qualifications (academic and technical) for Khallasis mates, works mistries and Assistant Inspector of Works on the Northern Railway for appointment to the post of Inspector of Works;

(b) whether these modes of selection and qualification were kept in view by the Northern Railway administration at the selection held for the post of Inspectors of Works in December, 1951, March, 1952 and April, 1954;

(c) whether it is a fact that some of those who were selected at the selections in December, 1951 and March, 1952 in written, oral and practical tests, were rejected in April, 1954 selection in which oral test was given and some of those who were rejected or were not even eligible in 1951 and 1952 selections have been selected in April, 1954 selection, and they superseded those who were previously selected; and

(d) if so, the reasons thereof?

The Minister of Railways and Transport (Shri Lal Bahadur Shastri):

(a) The posts of Inspectors of works are filled by promotion of Assistant Inspectors of works who are called up by the duly constituted Selection Boards in the order of seniority. Khallasis mates and works mistries are not eligible for selection to these posts. No special qualifications have been laid down. On the ex-E.P. Railway, however, the mode of selection for this post was the same combined with a written test.

(b) Yes.

(c) No. But in the selection held in April 1954 some of the men who were rejected in the selection held in December 1951 and March 1952 were selected among others.

(d) Non-selection at one particular opportunity of selection is no bar to selection at a subsequent opportunity.

Over-bridge in Kottayam-Quilon Railway

1529. Shri Mathew: Will the Minister of Railways be pleased to state:

whether representations have been received about the great need of an over-bridge in the Kottayam-Quilon Railway where the gravel Road to Ithithanam Kallukadow Road crosses the lines, from such public bodies as the Vazhaggally Panchayat and the Advisory Committee of the National Extension Service Blocks at Changanacherry;

(b) what will be the approximate cost of such over-bridge; and

(c) the decision that has been taken in the matter?

The Minister of Railways and Transport (Shri Lal Bahadur Shastri): (a) Representation was received from President, Vazhaggally Panchayat which was replied to stating that proper facilities at the crossing would be provided.

(b) The approximate cost for an over-bridge is Rs. 30,000/-.

(c) On referring to the P.W.D. about the provision made at that crossing, reply has been received stating that a 'B' Class level crossing has been approved by the State Government.

Comparative financial and other implications are being worked out and no decision has yet been taken.

Telephone Facilities (Andhra)

1530. Shri Lakshmayya: Will the Minister of Communications be pleased to state:

(a) whether telephone communication has been opened at Raya-drug in Anantpur District (Andhra State) as per the decision taken by Government to instal it shortly;

(b) if the answer to part (a) above be in the negative, the approximate time within which it would be opened;

(c) whether there is any proposal to instal telephone in Kalyandrug town in the same District; and

(d) what is the criterion for the installation of tele-communications in the towns to connect with District Head Quarters?

The Minister of Communications (Shri Jagjivan Ram): (a) and (b). A Public Call Office has already been opened in Rayadrug on 31-3-56.

(c) The proposal was examined and dropped, as it involves a loss to the department.

(d) The routing of tele-communication (telegraph and telephone) circuits generally takes into account the economical and convenient arrangement possible. A town can be directly connected to the District Headquarter only if it is so conveniently possible.

As regards sanctioning of a telegraph office or telephone public call office in a town the criterion is that it should not result in a loss to the department. Some losses are, however, permitted in the case of administrative stations, like Sub-Divisional headquarters, etc.

South-East Asian Regional Committee of W. H. O.

1531. Shri Gidwanl: Will the Minister of Health be pleased to state:

(a) whether it is a fact that a session of the South-East Asian Regional Committee of the World Health Organization will be held in Delhi;

(b) who will be the Delegates to the Conference; and